JAATVEDAS CONSTRUCTION COMPANY PRIVATE LIMITED

Secured financial creditors (other than financial creditors belonging to any class of creditors) as on 7-10-2022

Nos.	Name of claimant	Claim amount	Amount of claim admitted	Amount of Cont- ingent Claim	Amount not admitted	Amount under verification	Security Interest, if any
1	HDFC Bank	3,02,58,589.03	30258589	0	0	0	OVERDRAFT FACILITY: Primary Security: 1. First charge by way of hypothecation of the company's entire stock of raw materials, semi-finished and finished goods, consumable stores, spares including book debts, bill whether documentary or clean, outstanding moneys, receivables and unencumbered plant and machinery both present and future in multiple banking arrangement with Union Bank of India (earstwhile Andhra Bank). OD/CC limit with Andhra Bank is Rs. 25 lakhs 2. Coborrowership of Mr. Hitesh A Patel, Mr. Narendra A Patel and Mrs Nisha N Patel 3. Exclusive hypothecation of Tower Crane Model No. MC185A/B Collateral Security: 1. Following flats situated at Guduvanchery Tirupporur Road, Nellikuppam, Asvini Amanya (Kanchipuram): - Flat Nos. 1G, 1H, 2G, 2H in Block No. 1; - Flat Nos. 1G, 1H, 2C, 2D, 2G, 2H in Block No. 2 2. Flat No. 1106, Tower No. 20, Hafeezpet Village, Serilingampally Mandal under GHMC Raangareddy, Prajay Megapolis, Survey No. 78, Hyderabad owned by Mr. Narendra Patel and Ms. Nisha Patel GECL FACILITY: 1. Extension of charge over existing Primary and Collateral securities; 2. National Credit Guarantee Trustee Company Limited Guaarantee as per ECLGS
	Total Claims	3,02,58,589.03	30258589	0	0	0	